

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-203**  
IB-2472(ND)2019

**IN THE MATTER OF:**

Wave Industries Pvt Ltd

**Vs**

M/s Metamozez Entertainment Pvt Ltd

...Applicant

...Respondent

**SECTION**

U /s. 7 of (IBC)

Order delivered on 30.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ramesh

For the Respondent :

**ORDER**

Ld. Counsel for petitioner has put in appearance and submitted that he has filed the affidavit of service. The same is on record.

From the perusal of the records, it appears that on 02.12.2019, last opportunity was given to the Corporate Debtor/respondent to appear but no one appeared till date. List the case for ex-parte hearing on **17.02.2020**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

(Chirag)

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**